

Naresh Bansal: Dr. Sikander Kumar (Himachal Pradesh) and Shrimati Darshana Singh (Uttar Pradesh).

उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) : श्री नीरज डांगी - अनुपस्थित। श्री तिरुची शिवा - अनुपस्थित। सुश्री स्वाति मालिवाल।

Concern over quality of processed food and its impact on health in India

सुश्री स्वाति मालिवाल (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): उपसभाध्यक्ष महोदय, आजकल processed food और street food में घटिया क्वालिटी के ingredients का बेहिचक इस्तेमाल हो रहा है। सबसे चिंताजनक बात यह है कि palm oil का इस्तेमाल लगभग हर snack, biscuit, namkeen और packaged item में हो रहा है। यह सस्ता जरूर है, लेकिन सेहत के लिए बेहद हानिकारक है। इससे heart problems, diabetes और मोटापा बढ़ रहा है। मोमोज अब फैक्ट्रियों में बनते हैं, जहाँ hygiene का अभाव रहता है। हाल ही में मोहाली की एक फैक्ट्री में छापे के दौरान एक कुत्ते का शव मिला। अब तो paneer के नाम पर palm oil से बना नकली paneer भी बिक रहा है, यह लोगों की सेहत और भरोसे के साथ खिलवाड़ है। जो कंपनियाँ विदेश में sunflower oil का इस्तेमाल करती हैं, वही भारत में palm oil और synthetic flavours इस्तेमाल कर रही हैं। ये कहीं से भी ठीक नहीं है। एक रिपोर्ट बताती है कि भारत के कई packaged food, WHO के मानकों के खिलाफ हैं। मैं सरकार से इस मुद्दे पर सख्त कार्रवाई की माँग करती हूँ।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The hon. Member, Shri A. A. Rahim (Kerala), associated himself with the Special Mention raised by the hon. Member, Ms. Swati Maliwal.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): Now, Shrimati Jebi Mather Hisham.

Demand for measures to curb the escalating menace of stray dogs

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I draw attention to the escalating menace of stray dogs in Kerala, which has reached alarming proportions. Recently, schools and Anganwadis in Kozhikode district of the State were compelled to declare holidays due to the threat posed by stray dogs, with children particularly vulnerable to attacks.

Over the past five years, Kerala has witnessed a significant surge in stray dog related incidents. In 2024 alone, 3,16,793 dog bite cases were reported, a stark increase from 1,60,483 cases in 2020. Tragically, 94 individuals succumbed to rabies

between 2020 and 2024, with 26 deaths occurring in 2024. The situation is further aggravated by a severe shortage of rabies vaccines, depriving many victims of timely medical care.

Despite the sterilization and vaccination programs, the stray dog population continues to grow. Recognizing the crisis, the Supreme Court appointed the Justice (Retd.) Siri Jagan Committee to recommend compensation for victims. However, the implementation remains inconsistent and delayed. The State must safeguard human lives, and therefore, it must bear the full medical expenses of those affected. Moreover, the compensation recommended by the apex court must be strictly enforced. I strongly urge the Union Government to sanction a special package to help Kerala combat this crisis. Immediate and decisive measures are needed to protect our citizens, especially children, from this growing threat.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The hon. Member, Shri Haris Beeran (Kerala), associated himself with the Special Mention raised by the hon. Member, Shrimati Jebi Mather Hisham.

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The House stands adjourned to meet at 11.00 a.m. on Tuesday, the 1st April, 2025.

The House then adjourned at twenty four minutes past five of the clock till eleven of the clock on Tuesday, the 1st April, 2025.